

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 692/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

NAME OF THE PARTIES: M/s. ATC India Tower Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Hemant Sethi	Advocate	

ORDER

CSP 687/230-232/NCLT/MB/MAH/2017
CSP 688/230-232/NCLT/MB/MAH/2017
CSP 689/230-232/NCLT/MB/MAH/2017
CSP 690/230-232/NCLT/MB/MAH/2017
CSP 691/230-232/NCLT/MB/MAH/2017
CSP 692/230-232/NCLT/MB/MAH/2017

The Company Petitions admitted. List this matter on 24.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)